

lished in Notification No. G.S.R. 947 (E) in Gazette of India dated the 2nd December, 1987.

- (xvii) The Indian Administrative Service (Regulation of Seniority) First Amendment Rules, 1988 published in Notification No. G.S.R. 42 (E) in Gazette of India dated the 18th January, 1988.

[Placed in Library, See No. LT-5495/88]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968 :

- (i) The Central Industrial Security Force (First Amendment) Rules, 1987 published in Notification No. G.S.R. 710 in Gazette of India dated the 26th September, 1987.

- (ii) The Central Industrial Security Force (Second Amendment) Rules, 1987 published in Notification No. G.S.R. 711 in Gazette of India dated the 26th September, 1987.

[Placed in Library, See No. LT-5496/88]

Annual Administration Report of
Cantonment Boards for 1986-87

THE MINISTER OF STATE IN THE
MINISTRY OF DEFENCE (SHRI
SONTOSH MOHAN DEV) : Sir, on behalf
of Shri Shivraj V. Patil, I beg to lay on the
Table a copy of the Annual Administration
Report Cantonment Boards for the year
1986-87 along with Audited Accounts.

[Placed in Library, See No. LT-5497/88]

12.08 hrs.

COMMITTEE ON PRIVATE MEMBERS
BILL AND RESOLUTIONS

Forty-Sixth Report

[English]

SHRI M THAMBI DURAI
(Dharmapuri) : I beg to present the
Forty-sixth Report (Hindi and English
versions) of the Committee on Private
Members' Bills and Resolutions.

[Translation]

SHRI V. TULSIRAM (Nagarkurnool) :
Mr. Speaker, Sir, a special incident has
taken place. I want to bring it to
your notice.....

[English]

MR. SPEAKER : What is it ?

[Translation]

SHRI V. TULSIRAM : ON 18 Febru-
ary 6 Governors

[English]

MR. SPEAKER : Nothing doing. No,
Governor is to be discussed here.. ..

(Interruptions)

SHRI BASUDEB ACHARIYA (Ban-
kura) : Sir, regarding Tripura, it should
be allowed..... (Interruptions)

[Translation]

MR. SPEAKER : You may please talk
to me later on. (Interruptions)